(all)

131

37 (30 + 1785)

The financial year for

Income-tax return has

which the last

been filed

Total income

shown In Income

Tax Return (in

Rupees)

Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

For election to M.L. A. ... (name of the House)
From 131. (Sed Kalyanbur. ... Constituency (Name of the Constituency)

Ram Sewak Hazariday to roke of Sto Late Bilayat Hazaki Agad 62 years, resident of Chakmahi, (mention tail postar address), o cartidate at the above

(i) I am a candidate set up by J.D.U. (name of the political party) / am contesting as an

Permanent

(PAN)

Account Number

Election, do hereby solemnly affirm and state on oath as under:-

(2) Details of PAN and status of filing of Income tax return :

(strike out whichever is not applicable)

Independent candidate.

Names

Self

Spouse-

Dependent 1

SI. No.

2.

3.

	Dependent 2	-	_	-		
5.	Dependent 3	_	_			
	he following case(s) is/ are pending against me			taken by the court:-		
SI. No.	Offence	Descript	ion			
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:		en			
(b)	Name of the court, Case No. and Date of order taking cognizance:					
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	D	-			
. Ca	The details of cases, Sections of the Act and description of the offence for which convicted:	f law(other	thuse referred to i	u Form 26):		
(b)	Name of the Court(s), Case No. and Date(s) of order(s).		_	anates the ellipse		

P TT-MAN	from which all and the	
(1)	Punishme	Timposca

(5) That I give herem below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

1. Assets in joint name indicating the extent of joint ownership will also have to be given

 In case of deposit/Investment, the details including Serial Number. Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-fisted companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
			N. S.	**************************************		
i)	Cash in hand	-		-	_	-
(ii)	Institutions, Non Bankagi Vihor	11283728212 4426=38 1448671043	-	_		
	Cooperative societies and Alc N. t amount in each such deposit RA.	0839457211				
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	-	_	-	-	-
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	_	-	7	-	-
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.			-	-	-
(vi)	Cultibuse and appoint to M. R. XX	175000=00	-	- "	_	-
(Vii)	Jewelry, bullion and valuable thing (give details of weight and parties)	38	6014259 R162568 = 80 1412 - 208682 3. 12660260	-	-	-

any other asset said Said of	40000200	The state of the s	-	-	-	
Claims/interestRavolv32-1	10000 200	-	-	-	_	
(ix, Gross Total value	1407550 = 81	74500=co	_	_		-

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Rampus Lon Location(s) that 12.2 Survey number(s) athan Land	1 Acres & Wallah	1.7	-	-	-
	Area (Total measurement in 3 new	3 shur	3 Acres	-	-	-
	-Whether inherited property (Yes or NO)	\$4.b -500000=00	A1X 00=0000E.49	-	_	-
	Date of purchase in case of self acquired property	4-1-09	-	-	-	_
	Cost of Land (in case of purchase) at the time of value purchase	1 5 0000 2 00	-		-	-
	Any Investment on the land by way of development, construction etc.		-	-	-	-
	Approximate Current market value	620000 = e0	900000 = 00	-	_	_
(ii)	Non-Agricultural Land Location(s) Survey number(s)	14.7	-	,	-	-
	Area (Total measurement in sq. ft.)	-	_	-	-	_
	Whether inherited property (Yes or NO)	-	-	-	-	-
	Date of purchase in case of self acquired property	-	-	_	-	_
	Cost of Land (in case of purchase) at the time of purchase	market 181	102		-	_
1	Any Investment on the land by way of development, construction etc.		-	-	-	-
	Approximate Current market		-		_	-
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	-	٦,	-		-
	Built up Area (Total measurement in sq. fl.)	-	-	-	-	_

***	1 V haber subsented account		- :			
	V wher inherited property (* es or NO)	- 1		-	-	1
	Dear of purchase in case of serf actualred property	-	-	_	-	-
	C ust of property (in case of prochase) at the time of prochase	-	-	-	_	-
	Any Investment on the property by way of development, construction etc.	-	-	-	-	-
	Approximate Current market value	-	_	_	-	-
iv)	Residential Buildings (including apartments.) Hazarishok, Po-Location(s) - Survey number(s)		-	745	-	-
	Area (Total measurement in sq. ft.)	27205qt	-	_	_	-
	Built up Area (Total measurement in sq. ft.)	4000 Sqt	_	_	_	-
	Whether inherited property	YAA 150000 = 00			_	-
	Date of purchase in case of self acquired property	8.8.97		-	_	-
	Cost of property (in case of purchase) at the time of purchase Cubitantyalus	4000000=00	-	-	-	-
	Any Investment on the land by way of development, construction etc.	-		-	_	-
	Approximate Current market value	4150000=00				
v)	Others (such as interest in property)	-	-		_	-
ri)	Total of Current Market Value of (i) to (v) above	4800,000=00	900000=00		_	-

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI wither Sabha Amount outstanding Nature of loan Valueda Pundode	600000=00	,			,
	Loan or dues to any individuals/ Entity other than inentioned in (i) above. Name(s) Amount outstanding Nature of loan		-	1 7-	-	-

	A-ty other liability	_	-			1-
	Grand total of liabilities	600000=00				
(ii)	Oues to departments dealing with government accommodation	-		Les	-	-
	Dues to departments dealing with supply of water	-	-		-	-
	Dues to departments dealing with supply of electricity	_	_		-	-
	Dues to departments dealing with supply of telephones/mobiles	-	_	-	-	-
	Dues to departments dealing with government transport (including aircrafts and helicopters)	-	_	-		
	Income Tax Dues					
	Wealth Tax Dues			-	-	7
	Service Tax Dues	_	_		-	-
	Municipal /Property Tax Dues			-	-	-
	Sales Tax Dues	1		-	-	-
	Any other dues	-	-	-	-	7
	Company and Company	-			-	-
	Grand total of all Govt. dues	600000=00	-	-	-	_

(7) Details of profession or occupation:

b. Spouse House Wafe
(8) My educational qualification is as under: Mathie

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh/Smt/Kam Ram Sewak Hazaki
2,	ruii postai address	Whenbue, Dist Samoble Gahas, As.
	Number and Name of the constituency and state	131 (Sc.) Kalyanbuz, Bihar
444	Name of the Political party which set up the candidate (otherwise write 'Independent')	. J. D.U.
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	_

5		ouri (s) have taken cogniza			-		
a	1	wise of			esi for which la		Thomas Show
	(a) Candidate		- In	come Tax Retu	en filed	
	(b) Spouse:					
	(c) Dependents		-			
١,	-	Details	of Assets and	Liabiliti	es in runees		
_		Description	Self	Spouse	Dependent-1	Dependent-II	Dependent-III
١.		Moveable Asset (Total value)	1407550=00	Contraction of the last of the	-	-	- Dependent-III
3.		Immovable Asset	4800000=00	90000000	-	_	-
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	-	1	-	-	-
	(ii)	Approximate Current Market Price of Asset (Total Value)	-	-	-	_	-
		Liabilities					
		(i) Government dues (Total)	600000:00	-	_		_
		(ii) Loans from Bank, Financial Institutions and others (Total)		-	-	-	-
	(0	ghest educational qualific Give details of School / Un urse) (Name of the School	iversity educat	ion with 6	all form of the	certificate/ diple	oma/ degree

(Name of the School /College/ University and the year in which the course was completed.)
VERIFICATION
I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further (at) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above; (b) 1. my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.
Verified at PATMA this the. 30 day of 12 2011

DEPONENT //

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and nearly.